

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:99
ANSWERED ON:12.07.2004
CHILDREN AS DOMESTIC LABOUR
Solanki Shri Bhupendrasinh Prabhatsinh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the International Labour Organisation has recently released a report on the world wide problem of children working as domestic labour;
- (b) if so, the salient features thereof;
- (c) whether the number of children engaged as domestic help is continuously increasing in the country;
- (d) if so, the details thereof alongwith the steps taken to check this practice; and
- (e) the measures proposed to recognise and regulate the domestic workers in the country?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question no. 99 for 12.7.2004 regarding `Children as Domestic Labour`

(a) Yes Sir.

(b) Recommendations have been made for tackling the various problems of domestic child labour.

(c) Separate data on domestic child labour is not available.

(d) Government is committed to eliminate all forms of child labour beginning with those engaged in the hazardous employments through the implementation of National Child Labour Projects (NCLPs) in 270 districts.

(e) Domestic workers are a part of the large un-organized sector. Government feels that a separate legislation to regulate domestic workers is not necessary at this stage.